

**THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO No. 2015 of 2007**

Neelam & ors. .... Appellants  
V/s  
Mohan Singh & ors. .... Respondents

**No. 1-** Mohan Singh alias Mohan Lal S/o Darshan Singh, R/o House No. A1-2018 Gali No.1, near JS. Memorial School, Focal Point, Mehta Road, Jawahar Nagar, Amritsar (Driver) of Auto Rickshaw/Three Wheeler No. PB-10-AP-Temp-2004/8620).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **01.04.2019(Farzi)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
28<sup>th</sup> February, 2019.

  
Superintendent (Judl.),  
For Registrar (Judicial)

*M. Singh*  
28/2/19

